



2026:AHC:45028

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 12818 of 2025

Sobran Singh

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Arun Kumar Sharma, Zafar Ali
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Arun Kumar Sharma, learned counsel for the petitioner seeks to withdraw the present writ petition, as according to him, the same has become infructuous.

2. The writ petition is **dismissed as withdrawn** as having become infructuous.

February 26, 2026

N.S.Rathour

(Vikas Budhwar,J.)